

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 40 of 2018**

**IN THE MATTER OF:**

**Dr. Venigalla Naveen**

**...Appellant**

**Vs.**

**Dr. Rama Krishna Prasad Power Pvt. Ltd. & Ors.**

**...Respondents**

**Present: For Appellants: - None.**

**ORDER**

**07.02.2018—** In spite of the repeated calls, nobody appears for the Appellant. The appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice Bansi Lal Bhat)  
Member(Judicial)

Ar/uk